

Amathabhai Arjanbhai

Vs

C. D. Patel and Another

Special Leave Petition (Criminal) No. 3467 of 1979

(A.C. Gupta, Baharul Islam JJ)

02.03.1981

ORDER

BAHARUL ISLAM, J. -

1. The Public Analyst found the sample of milk deficient in fat content to the extent of 0.5 per cent. The appellant submits that it was not possible to detect 0.5 per cent deficiency of fat content in the milk. It was not put to the Food Inspector or to the Public Analyst who would have been proper person to answer the question. The point also does not appear to have been taken in any of the three courts below.

2. The petition is rejected.

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